

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 259 of 2002

Jabalpur, this the 18th day of June 2003.

Hon'ble Mr. D.C. Verma - Vice Chairman (J)  
Hon'ble Mr. A.K. Bhatt - Administrative Member

Surjit Singh Bhatia  
3/231, Raja Talab,  
Raipur (C.G.) 492001  
(By Advocate - None)

APPLICANT

VERSUS

1. Secretary to the President of India.  
Rashtrapati Bhawan,  
New Delhi - 110004
2. Secretary to the Govt. of India  
Cabinet Secretariate,  
Department of Pension and  
Administrative Reforms,  
Sardar Patel Bhawan,  
Sansad Marg,  
New Delhi - 110001
3. Secretary to the Govt. of India  
Ministry of Water resources  
Shram Shakti Bhawan,  
New Delhi - 11001
4. The Superintending Engineer  
Planning Circle,  
Central Water Commission,  
NH-IV, Faridabad,  
(Haryana) 121001

(By Advocate -

RESPONDENTS

ORDER (ORAL)

By D.C. Verma, Vice Chairman (Judicial) :-

None for the applicant, though the case was called out several times during the day. Order Sheets show that none has appeared on behalf of the applicant on various earlier dates. It appears that the applicant has no interest in prosecuting his case. Therefore, the O.A. is dismissed for non-prosecution.

*Anand Kumar Bhatt*  
(Anand Kumar Bhatt)  
Administrative Member

*D.C. Verma*  
(D.C. Verma)  
Vice Chairman

पृष्ठांश्च रंग शोधता ॥ ४ ॥  
परिवर्तने ॥

(1) राया विद्युत विभाग  
(2) राया विद्युत विभाग  
(3) राया विद्युत विभाग  
(4) राया विद्युत विभाग

उप क्रियाकाल

~~Received~~ (4)  
26/6/03  
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